

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 142 of 2014

Dated : 13th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

OPG Power Generation Pvt. Ltdp. ...Appellant(s)
Versus
Tamil Nadu Generation & Distribution Corporation Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vinod Kumar

Counsel for the Respondent(s): The Chief Engineer, TANGEDCO

ORDER

The Chief Engineer, TANGEDCO seeks some time to engage a Counsel and to file the reply. Accordingly, he is directed to file the reply on or before 01.09.2014 after serving copy on the other side.

Post the matter for hearing on 09.09.2014 at Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson